

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 542, 564 & 565 OF 2016 IN
DFR NO. 2618 OF 2016**

Dated: 3rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Delhi Bar Association **...Appellant(s)**
Vs.

Delhi Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Dewan
Mr. Ujval Kr. Jha
Mr. B.P. Agarwal

Counsel for Respondent (s) : Mr. Anupam Varma
Mr. Nikhil Sharma
Mr. Rahul Kinra a/w
Mr. Anurag Bansal,
Mr. Vishal Anand (Reps.) for R-2

ORDER

IA Nos. 542, 564 & 565 of 2016
(Appls. for waiver of court fees & condonation of Delay)

Issue notice. Mr. Anupam Verma takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 30.11.2016. Dasti, in addition, is permitted.

List the matter on **30.11.2016.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson